

# **CENTRAL ELECTRICITY REGULATORY COMMISSION**

6th, 7th & 8th Floors, Tower B, World Trade Centre,  
Nauroji Nagar, New Delhi- 110029  
Tele No.: 011- 26189709, Fax:011-20904365

**No. RA-14026(11)/4/2023-CERC**

**Dated: 15.07.2024**

## **PUBLIC NOTICE**

**Sub: Determination of levellised generic tariff for First year of Control Period under Regulation 8 of the Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2024**

The Commission has notified the Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2024, on 12.06.2024 (hereinafter referred to as "the RE Tariff Regulations"), which provide for terms and conditions and the procedure for determination of tariff of the following categories of Renewable Energy (RE) generating station:

- a. Small Hydro Projects;
- b. Biomass Power Projects with Rankine Cycle technology;
- c. Non-fossil fuel-based co-generation Project;
- d. Biomass Gasifier based Power Projects;
- e. Biogas based Power Projects
- f. Refuse Derived Fuel based Municipal Solid Waste Power Projects

2. The Commission, in due discharge of the mandate under Regulation 8(1) of the RE Tariff Regulations proposes to determine the generic tariff of the RE projects for the first year of control period (i.e. i.e., from 01.07.2024 to 31.03.2025) as per the proposal enclosed with this notice. The proposal is available on the Commission's website [www.cercind.gov.in](http://www.cercind.gov.in).

3. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/suggestions/objections from the stakeholders and interested persons on the above proposal till 31.07.2020. The Commission would issue Order after duly considering the comments/suggestions/objections received on the proposal.

4. The comments/ suggestions/ objections may be sent by email to ([secy@cercind.gov.in](mailto:secy@cercind.gov.in) and [advisor-re@cercind.gov.in](mailto:advisor-re@cercind.gov.in)) the Secretary, Central Electricity Regulatory Commission, 6th, 7th & 8th Floors, Tower B, World Trade Centre, Nauroji Nagar, New Delhi- 110029.

Sd/  
(Harpreet Singh Pruthi)  
Secretary